

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4960
ANSWERED ON:26.04.2000
RECOMMENDATIONS OF FIFTH PAY COMMISSION
TRILOCHAN KANUNGO

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Fifth Central Pay Commission have made some recommendations for library staff working in Government of India;
- (b) if so, the details thereof;
- (c) the reasons for not implementing the said recommendations till date;
- (d) the time frame worked out for early implementation of the recommendations of Fifth Central Pay Commission;
- (e) whether the Government have received any demands from the Central Government Librarians Association; and
- (f) if so, the action taken thereon?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SMT. VASUNDHARA RAJE)

(a): Yes, Sir.

(b): The recommendations of the Fifth Central Pay Commission regarding Library Staff working in Government of India are contained in chapter 55 (para 55.155 to 55.180) Vol.II of the Fifth Central Pay Commission's report.

(c) & (d): Recommendations of Fifth Central Pay Commission are under consideration of the Department of Culture which is the nodal agency for processing various recommendations of the Fifth Central Pay Commission in regard to the Library staff in consultation with Ministry of Finance and other concerned Ministries. Therefore, it may not be possible to indicate time frame for taking a final decision thereon.

(e): Yes, Sir.

(f): The demands submitted by Government of India Library Association (GILA) are under consideration of the Government.